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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 645/2023**

NEERAJ KAINTH

.....Plaintiff

Through: Mr. Saurabh Upadhyay, Adv. with
Ms. Tavishi Jain & Ms. Hardikaa,
Advs. (through VC).

versus

M/S CAMPUSEAI INDIA PVT LTD & ORS.

.....Defendant

Through: Mr. Siddharth Chaturvedi, Adv. for
D-1 (through VC).

Mr. Nimish Chib, Adv. for D-2
(through VC).

Mr. Manish Sharma, Ms. Shiangi
Agnihotri & Mr. Shailash Chauhan
Advs. for D-5 & 6.

D-3 & 4 are yet to be served.

CORAM:

**JOINT REGISTRAR (JUDICIAL) SH. DEVENDER
KUMAR GARG (DHJS)**

ORDER
12.02.2024

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Ld. Presiding Officer is on half day leave today.

As per direction, re-notify the matter for further proceedings
on **14th February 2024.**

READER TO

SH.DEVENDER KUMAR GARG (DHJS)
JOINT REGISTRAR (JUDICIAL)

FEBRUARY 12, 2024

Click here to check corrigendum, if any